

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 42(ND)/2010

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

NAME OF THE COMPANY: Vallaya Clothings Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Manoj Kumar Garg, Advocate Mr. Siddhartha Patra, Advocate		
	For the Respondent:	None		

ORDER

It is being pointed out that CP 42(ND)/2010 was listed for today. However, the same was not shown on the cause list. The submissions made by the counsels are merit consideration.

Re-notify this case for final arguments on 13th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)